

## Regarding Business of the House

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL):** With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 20<sup>th</sup> of March, 2023 will consist of:

Consideration of any item of Government Business carried over from today's order paper:- [it contains (i) General Discussion on Budget of Union Territory of Jammu & Kashmir for 2023-24 (ii) Discussion and Voting of Demands for Grants for the Union Territory of Jammu & Kashmir for the financial year 2023-24 from 1<sup>st</sup> April 2023 to 31<sup>st</sup> March 2024 and introduction, consideration and passing of the related Appropriation Bill (iii) Discussion and Voting on Supplementary Demands for Grants for the Union Territory of Jammu & Kashmir for financial year 2022-23 from 1<sup>st</sup> April 2022 to 31<sup>st</sup> March 2023 and introduction, consideration and passing of the related Appropriation Bill (iv) Discussion and Voting of Second and Final Batch of Supplementary Demands for Grants for 2022-23 and introduction, consideration and passing of the related Appropriation Bill, and (v) Discussion and voting on Demands for Grants for 2023-24 under the control of the Ministry of Railways]

Discussion and Voting on Demands for Grants for 2023-24 of the following Ministries:-

(i) (a) Rural Development (b) Panchayati Raj [to be taken up together]

(ii) Tribal Affairs

(iii) (a) Tourism (b) Culture [to be taken up together]

(iv) Health and Family Welfare

3. Guillotining of outstanding Demands for Grants in respect of Union Budget for 2023-24.

4. Consideration and passing of the Finance Bill, 2023.

? (*Interruptions*)

**माननीय सभापति :** माननीय सदस्यगण, नियम-377 के तहत मेंबर्स अपने महत्वपूर्ण विषय उठाना चाहते हैं। मेरी आप सभी से प्रार्थना है कि आप सभी अपना-अपना स्थान ग्रहण कीजिए और सभा की कार्यवाही शांति से चलने दीजिए।

? (व्यवधान)

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